

15.43 hrs.

*[English]***SANSKRIT LANGUAGE (COMPULSORY TEACHING IN SCHOOLS) BILL**

PROF. P.J. KURIEN (Mavelikara) : I beg to move for leave to introduce a Bill to provide for the compulsory teaching of Sanskrit language in schools.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the compulsory teaching of Sanskrit language in schools."

The motion was adopted.

PROF. P.J. KURIEN : I introduce the Bill

15.43 ½ hrs.

*[English]***INDIAN CITIZENS ABROAD (VOTING RIGHT AT ELECTIONS) BILL**

PROF. P.J. KURIEN (Mavelikara) : I beg to move for leave to introduce a Bill to provide the Indian citizens living abroad with the right to vote at elections to the House of the People and the Legislative Assemblies of States.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide the Indian citizens living abroad with the right to vote at elections to the House of the People and the Legislative Assemblies of State."

The motion was adopted.

PROF. P.J. KURIEN : I introduce the Bill

15.44 hrs.

*[English]***UNORGANISED LABOUR WELFARE BILL**

SHRI DWARAKA NATH DAS (Kanmganj) : I beg to move for leave to introduce a Bill to provide for protection and welfare of unorganised labour and for matters connected therewith.

MR. SPEAKER : The question is

"That leave be granted to introduce a Bill to provide

for protection and welfare of unorganised labour and for matters connected therewith."

The motion was adopted.

SHRI DWARAKA NATH DAS : I introduce the Bill.

15.44 ½ hrs.

*[English]***EX-TEA GARDEN LABOUR WELFARE BILL**

SHRI DWARAKA NATH DAS (Kanmganj) : I beg to move for leave to introduce a Bill to provide for protection and welfare of ex-tea garden labour and for matters connected therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for protection and welfare of ex-tea garden labour and for matters connected therewith."

The motion was adopted.

SHRI DWARAKA NATH DAS : I introduce the Bill.

[English]

MR. SPEAKER : Shri Sultan Salahuddin Owaisi - Not present.

15.45 hrs.

*[Translation]***CONSTITUTION (AMENDMENT) BILL
(Amendment of Preamble)**

SHRI RAM NAIK (Mumbai-North) : I beg to move for leave to introduce a Bill further to amend the Constitution of India

[English]

MR. SPEAKER : The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

[Translation]

SHRI RAM NAIK : I introduce the Bill.